

[Sh Jitendra Nath Das]

been stopped. These actions of the Railway authorities have created a chaos among the people of that area who are agitated and also among the employees whose future is in the dark and who are in a very distressed condition. Hundreds of contract labourers have been thrown out of the job.

You know, Sir, that siliguri is a very important city and has now become the nerve centre of the business activities of the North East zone. Also for the overall development of siliguri town railway communication is very essential.

I would like to draw the attention of the Government so that the Government may revoke these orders so that the development of siliguri town may stand in a better position.

MR CHAIRMAN: We have almost completed the list. The last speaker is Shri Girdhari Lal Bhargava.

(Interruptions)

[Translation]

SHRI GIRDHARI LAL BHARGAVA (Jaipur): Mr Chairman, Sir, through you I would like to draw the attention of the Government towards an important matter. The Central Ministry of Environment has issued a notification on the 28th January, but the forest area has not been defined clearly in the notification. The areas where there is no tree or where tree cannot be grown have also been defined as forest areas. Such areas have not been excluded from agriculture land ceiling Act. It has rendered 50 thousand mine workers and owners jobless in Rajasthan. Besides, it has ruined the economy of Southern Rajasthan where 40 per cent of population is directly or indirectly dependent on mining. There was an earning of Rs. 150 crores from this. My allegation is that it is not being exported to international market. This concession was given with a view to bring multinational compa-

nies to India. The mine owners have mechanised. They are exporting their goods. Hundreds of crores of rupees of Rajasthan Finance Corporation and Rajasthan Bank have been invested in these mines. It can be understood if a ban is imposed on a mining operation in thick forest areas but where there is no tree and no tree can grow there. The defective notification issued by the Ministry of Environment will have nationwide effects. They should define the forest area so that mining operation may also be saved.

Sir, you have given me little time in the end while other hon. Members got more time. With that I thank you, Sir.

13 32 hrs

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYA CHARAN SHUKLA): With your permission, Sir, I rise to announce that government Business during the week commencing 26th April 1993 will consist of

1. Consideration of any item of Government Business carried over from today's order paper.

2. Discussion & Voting on the Demands for Grants under the control of the Ministries of

- (a) Defence
- (b) Home affairs
- (c) External affairs
- (d) Agriculture

- (e) Industry
- (f) Commerce

DR. K. D. JESWANI (Kheda): The following items may be included in the next week's agenda:-

(1) A DIO - B Electronic Exchange is to be installed in Madiad town of Gujarat.

(2) An equipment of CDOT 1400 hrs be installed to meet the present requirements.

[Translation]

SHRI RAJENDRA AGNIHOTRI (Jhansi): The following items may be included in the next week's agenda:

1. A survey team be sent to identify the places to be developed as tourist spots in Lalitpur and Jhansi districts of Uttar Pradesh and the places be developed as per the scheme.

2. Middle schools be opened with immediate effect particularly in Poorakalan, Valbehat, Saurai areas of Lalitpur district and Rewal, Avoni, Markunan, Vedaura areas of Jahansi district to check illitracy in the most backward distracts like Jhansi and Lalitpur in Uttar Pradesh.

SHRI KASHIRAM RENA (SURAT): The following items may be included in the week's agenda:

1. The matter regarding sevre bomb explosion at surat Railway Station and the persons died in the communal riots that erupted in the city thereafter.

SHRI SATYNARAYAN JATIYA (Ujjain): The following items may be included in the next week's agenda:

1. The crops of farmers have been damaged due to heavy rainfall, cold wave and hail-storm in Madhya Pradesh. They need adequate compensation. The Central Government should immediately make available the funds already allocated for relief works.

2. The power and irrigation projects of madhya Pradesh lying pending be cleared immediately and funds be made available for the same.

SHRI REMESH CHAND TOMAR (Hapur). The following items may be included in the next week's agenda

1. A sugarcane mill be set up in the ? Daulana block of Ghaziabad district, for, sugarcane is the main corps this area

2. A cooking gas agency needs to be opened in the Carmuktesswar area in Ghaziabad district.

SHRI NITISH KUMAR: Mr. Chairman, Sir the following items may be included in the next week's agenda:

1. to find out a solution for the problem of drinking water arose due to drought situation in about 32 districts of Bihar.

2. To discuss the need to include Tall and Diyara regions of Bihar under Special Area Development scheme due to the specific topography of these regions.

[English]

SHRI BASUDEB ACHARIA (Bankura): The following items may be included in the next week's agenda:-

1. Situation arising out of the Government's decision to close down several NTC mills in the country.

2. large scale subsidence occurred at Girimint Colliery of Sripur Area of ECL on 21.4.93.

SHRI SUDHIR GIRI (Contai): The following items may be included in the next week's agenda:-

1. The payment of minimum wages to the salt workers all over the country and their security of work.

2. The matter of expediting the implementation of the Subamarekha Project.

SHRI BRAJAKISHORA TRIPATHY (Pun)
The following items may kindly be included in the week's agenda -

(1) To discuss the necessity of special Central assistance to Orissa to help the victims of the acute drought affected people of the state

(2) to discuss the need for immediate commissioning of a 3000 line C DOT exchange at Pun in Orissa

MR CHAIRMAN the House stands adjourned for Lunch. We shall meet again at 2.40 p.m.

1336 hrs

The Lok Sabha Then Adjourned for Lunch till Forty Minutes past Fourteen of the Clock

14.48 hrs

The Lok Sabha re assembled after Lunch at forty eight minutes past Fourteen of the clock

(MR DEPUTY SPEAKER in the Chair)

GENERAL BUDGET-GENERAL
DISCUSSION—Contd

MR DEPUTY-SPEAKER Now we will take up further General discussion on the Budget. Shri Nirmal Kanti Chatterjee

GENERAL BUDGET, 1993-94
GENERAL DISCUSSION - Contd

SHRI NIRMAL KANTI CHATTERJEE (Dumdum) Sir, we have been told with great applause that we have turned the chord. This is the kind of statement which is made that in the shortest possible memory of our country it has been done. Let us remind ourselves what is it that put us on the chord, whether we have been able to turn that chord, it is only very recent history in the course of last five to seven years. We had been importing luxury and other goods when we

are unable to pay via our exports. Therefore, we having a deficit balance of trade which accumulated to such proportion that we felt that we are unable to move in any direction. That was the origin of the whole crisis. This is the story of the entire 80s.

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SANTHOSH MOHAN DEV) That also was in your friendly party's time.

SHRI NIRMAL KANTI CHATTERJEE Not exactly. Thought the 80s, the Central Government was saying that we were having an unfavorable balance of trade to the tune of 8,000 crores to Rs. 10,000 crores. And from such proportions that we arrived at a situation when we cannot repay the debt without indulging in further borrowing. What is the situation now? We are once again, excepting the one year when we tried to compress our exports, in the range of Rs. 10,000 crore of deficit in the balance of trade and it requires very little common sense to understand that so long as you are having an import surplus you have to borrow in order to meet them or you have to have income in other forms which you repay with. Is this turning the corner? The same factors which led us to this kind of trouble have been accentuated in the course of last year. What is the additional problem is that during the latter part of 80s, we are claiming that we having a high growth rate. At least, that was associated with this kind of a deficit in the balance of trade. Today even that scenario does not exist and it is this situation which has been created by International Monetary Fund, by the multi-national through World Bank.

They are trying to see that we are tide down to this condition. Their structures arise from that. We should have extricated ourselves from that kind of helplessness. Instead, last year's economic position is that we are once again in that debt trap and hook of IMF that has held us has led to do what we have done in the course of this Budget. They do not want that we have a favorable balance of trade despite all our talk of